

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.98/2009
Dated the 16th day of February, 2009**

CORAM :

**HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Ms K.NOORJEHAN, ADMINISTRATIVE MEMBER**

S Kalaimani
Pallivasal P O, Idukki District,
Working as GDSBPM,
Pallivasal Post Office,
Idukki District. ... Applicant

By Advocate Mr N M Varghese

V/s

- 1 The Director General of Postal Services,
Dak Bhavan, New Delhi.
- 2 The Chief Post Master General,
Kerala Circle, Thiruvananthapuram.
- 3 The Chief Post Master General,
Tamil Nadu Circle, Chennai
- 4 The Superintendent of Post Offices,
Idukki Division,
Thodupuzha 685 584. ... Respondents

By Advocate Mr Sunil Jose

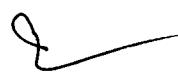
This application having been heard on 16.2.2009, the Tribunal on the same day delivered the following

(ORDER)

HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this OA seeking the following reliefs:-

- i) Call for the records of service particulars and documents relevant in the light of Annexures A2, A3 and A4 from the respondents.
- ii) Direct the respondent No.1 to consider and pass appropriate orders on Annexure A4 represent



-ation of the applicant moved before him with copies to respondents 2 and 3, with notice and hearing.

iii) " Declare that the applicant is entitled to get transfer as requested for in Annexure A4 as per the Rules.

iv) Issue such other order, declaration or direction as is deemed just and necessary in the circumstances of the case."

Before filing this OA, she has submitted her Annexure A-4 representation dated 29.11.2008 directly to the Director General of Postal Services, Dak Bhavan, New Delhi with a request to transfer her to Perayaoor P O under Thiruchendoor S O in Thuthukudi Division, Tamil Nadu. It is seen that the applicant has not applied through proper channel and the department had no opportunity to consider her representation. Hence the OA is dismissed. However, liberty is granted to applicant to make a proper representation to the authorities concerned who may consider the case in accordance with the rules.


K. NOORJEHAN
ADMINISTRATIVE MEMBER


GEORGE PARACKEN
JUDICIAL MEMBER

abp